

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 20/2025 (WZ)  
EARLIER ORIGINAL APPLICATION NO. 56/2024 (PB)

IN THE MATTER OF: -

NEWS ITEM TITLED "MAHARASHTRA ORDNANCE UNIT BLAST BLOWS AWAY  
FACTORY ROOF 8 KILLED" APPEARING IN THE TIMES OF INDIA DATED 25.01.2025"

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	Affidavit on Behalf of Respondent No. 02, i.e., Central Pollution Control Board (CPCB)	
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*Pratik D. Bharne*

Pratik D. Bharne

(Scientist 'E' & Regional Director)

Place: Pune

Date: 01/04/2025

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशक, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



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REPLY ON BEHALF OF RESPONDENT NO. 02,  
CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That, the Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble NGT") Principal Bench, New Delhi vide its order dated 03/02/2025 has sought the reply of Central Pollution Control Board (hereinafter referred to as "CPCB") in the instant matter and transferred the matter to Western Zonal Bench for further action. Thereby, the reply is made in this instant Original Application (hereinafter referred to as "OA") in succeeding paragraphs.
2. That, CPCB has been constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "Water Act, 1974"). It performs the functions under the Water Act, 1974, the Air (Prevention and Control of Pollution) Act 1981 (hereinafter referred to as "Air Act, 1981") and the Environment (Protection) Act, 1986 (hereinafter referred to as "E(P) Act, 1986"). State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in every State/Union Territory are constituted under section 4 of the Water (Prevention and Control of Pollution) Act, 1974 and section 5 of the Air (Prevention and Control of Pollution) Act, 1981 and are responsible for implementation of the provisions of both the Acts.



3. That, the matter is a Suo Motu case registered by the Hon'ble NGT (PB) based on the news item titled "Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25/01/2025. The matter is related to a massive explosion at the ordnance factory, Bhandara near Nagpur, Maharashtra resulting in the death of at least eight workers and injuries to five others. As per the article, the blast occurred in unit manufacturing low temperature plastic explosives (LTPE), where 13 workers, including two apprentices, were present at the time.
4. That it is respectfully submitted that the Ordnance factories are the industrial establishment under the Ministry of Defense, and that the Centre for Fire, Explosive and Environment Safety (CFEES), Defense Research and Development of Organisation (DRDO), Department of Defense Research & Development, Ministry of Defense is the concerned authority listed under Schedule 5 of The Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 having duties of enforcement of directions and procedures in respect of laboratories, industrial establishment and isolated storages dealing with hazardous chemicals in the Ministry of Defence.
5. That, it is further submitted that as per official website of Centre for Fire, Explosive and Environment Safety (CFEES) <https://www.drdo.gov.in/drdo/labs-establishment/about-us/centre-fire-explosive-and-environment-safety-cfees>, the CFEES is the regulatory Authority for Fire, Explosive and Environment Safety and compliance of Storage and Transport of Explosives Committee (STEC) Regulations in Ministry of Defense establishments through explosive safety audit, accident investigation related to storage of ammunition, and Quantitative Risk Assessment.
6. That, CPCB pursued the matter with Maharashtra Pollution Control Board (hereinafter referred to as "MPCB") vide letter dated 06/03/2025 and e-mails dated 06/03/2025, 12/03/2025 with a request to provide the Action Taken Report in the matter. Reply in this regard is awaited from MPCB. Copy of the aforesaid letter and e-mail communications are marked and annexed as **Annexure-R2-I**.



7. That, this Answering Respondent no. 2 craves leave of this Hon'ble Tribunal for filing additional reply, if required, in future
8. That, an Affidavit in support of this reply is being filed herewith in light of the above submissions, this Answering Respondent No. 2 i.e. CPCB shall abide by any order(s) or direction(s) passed by this Hon'ble NGT in the present OA.

Pratik D. Bharne

**(Scientist 'E' & Regional Director)  
Central Pollution Control Board**

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
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AFFIDAVIT

I, Pratik D. Bharne, working as Scientist 'E' & Regional Director in Central Pollution Control Board, Regional Directorate, Survey No. 110, Hirabai Dhankude Multipurpose Hall, Baner Road, Baner, Pune, do hereby solemnly affirm, declare on oath and state as under:

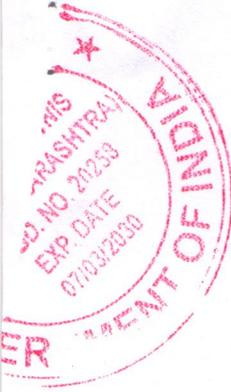
1. That the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the contents there of are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

क्षेत्रीय निदेशक / Regional Director  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045  
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

  
DEPONENT

**VERIFICATION**

Verified at Pune on this 1<sup>st</sup> day of April, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



*Prakash*

**DEPONENT - Respondent No. 02**

Regional Director  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
केन्द्रीय निदेशालय, पुणे / Regional Directorate, Pune  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env't. Forest & Climate Change, Govt. of India  
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Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

**COUNSEL for Respondent No. 02**

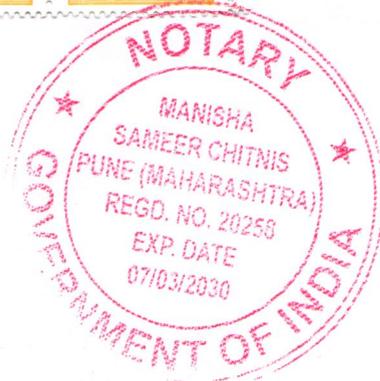
Noted & Registered  
At. Sr.No...1801.2025

**BEFORE ME**

*msc*

**MANISHA SAMEER CHITNIS  
NOTARY  
GOVERNMENT OF INDIA**

**01 APR 2025**





# 36

## केन्द्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/08/2025-लॉ आरडी-पुणे-आरडी (पुणे)/ ११३

दिनांक: 05/03/2025

सेवा में,

सदस्य सचिव,

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल,  
पीवीआर थिएटर के सामने,  
सायन (ई), मुंबई-400022

**विषय:** माननीय एनजीटी के मामले में ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) " दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत " के संबंध में;

महोदय,

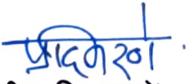
यह माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत" का संदर्भ है। यह मामला महाराष्ट्र के नागपुर के पास ऑर्डिनेंस फैक्ट्री भंडारा (ओएफबीए) में हुए भीषण विस्फोट से जुड़ा है, जिसमें कम से कम आठ श्रमिकों की मौत हो गई और पांच अन्य घायल हो गए। विस्फोट कम तापमान वाले प्लास्टिक विस्फोटक (एलटीपीई) बनाने वाली एक इकाई में हुआ, जहां दो प्रशिक्षुओं सहित 13 कर्मचारी काम कर रहे थे।

माननीय एनजीटी, प्रधान पीठ, नई दिल्ली ने उक्त स्वतः संज्ञान मामले में दिनांक 03/02/2025 के आदेश के तहत औद्योगिक सुरक्षा और स्वास्थ्य निदेशालय (डीआईएसएच)-महाराष्ट्र, केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी), महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी), पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) म्युनिशन्स इंडिया लिमिटेड (एमआईएल) -पुणे और जिला मजिस्ट्रेट-नागपुर को प्रतिवादी के रूप में अपनी प्रतिक्रिया देने के लिए बनाया है। मूल आवेदन (ओए) को उचित अवं आगे की कार्रवाई के लिए माननीय पश्चिमी जोनल बैंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 03/02/2025 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) इस कार्यालय को ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)) प्रदान करें। मामला 04/04/2025 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

प्रति: -

1. क्षेत्रीय अधिकारी (मप्रनिबो),  
सिविल लाइन, नागपुर-440001
2. उप-क्षेत्रीय अधिकारी (मप्रनिबो),  
महल रोड, भंडारा-441904.

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

**37****केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
**Central Pollution Control Board**

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST &amp; CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/8/2025-LAW-RD-PUNE-RD (Pune)/ ११३

Date: 05.03.2025

To  
**The Member Secretary,**  
**Maharashtra Pollution Control Board,**  
**Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,**  
**Sion (E), Mumbai- 400022**

Sub: **Hon'ble NGT Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025"- reg.**

Sir,

This has reference to the Hon'ble National Green Tribunal (NGT) Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025". The matter is related to the A massive explosion at the Ordnance Factory Bhandara (OFBA) near Nagpur, Maharashtra, has resulted in the death of at least eight workers and left five others injured. The blast occurred in a unit that manufactures low-temperature plastic explosives (LTPE), where 13 workers, including two apprentices.

Hon'ble NGT, Principal Bench, New Delhi vide order dated 03.02.2025 in the said Suo Motu matter, impleaded the Directorate of Industrial Safety and Health (DISH)-Maharashtra, Central Pollution Control Board (CPCB), Maharashtra Pollution Control Board (MPCB), Ministry of Environment, Forest and Climate Change of India (MoEF&CC), Munitions India Limited (MIL)-Pune and District Magistrate-Nagpur, as respondents to file their responses. The Original Application (OA) is transferred to the Hon'ble Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dated 03.02.2025 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any to this office (pratik.cpcb@gov.in). The matter is listed on 04/04/2025.

Yours Faithfully,

Encl.: As above

  
(PRATIK D. BHARNE)  
Regional Director

Copy to: -

1. **Regional Officer (MPCB),**  
**Civil Line, Nagpur - 440001.**
2. **Sub-Regional Officer (MPCB)**  
**Mahal road, Bhandara-441904.**

  
(PRATIK D. BHARNE)  
Regional Director



# 38

## केन्द्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/08/2025-लॉ आरडी-पुणे-आरडी (पुणे)/ 992

दिनांक: 05/03/2025

सेवा में,

सदस्य सचिव,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल,  
पीवीआर थिएटर के सामने,  
सायम (ई), मुंबई-400022

**विषय:** माननीय एनजीटी के मामले में ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) " दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत " के संबंध में;

महोदय,

यह माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत" का संदर्भ है। यह मामला महाराष्ट्र के नागपुर के पास ऑर्डिनेंस फैक्ट्री भंडारा (ओएफबीए) में हुए भीषण विस्फोट से जुड़ा है, जिसमें कम से कम आठ श्रमिकों की मौत हो गई और पांच अन्य घायल हो गए। विस्फोट कम तापमान वाले प्लास्टिक विस्फोटक (एलटीपीई) बनाने वाली एक इकाई में हुआ, जहां दो प्रशिक्षुओं सहित 13 कर्मचारी काम कर रहे थे।

माननीय एनजीटी, प्रधान पीठ, नई दिल्ली ने उक्त स्वतः संज्ञान मामले में दिनांक 03/02/2025 के आदेश के तहत औद्योगिक सुरक्षा और स्वास्थ्य निदेशालय (डीआईएसएच)-महाराष्ट्र, केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी), महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी), पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) म्यूनिशन्स इंडिया लिमिटेड (एमआईएल) -पुणे और जिला मजिस्ट्रेट-नागपुर को प्रतिवादी के रूप में अपनी प्रतिक्रिया देने के लिए बनाया है। मूल आवेदन (ओए) को उचित अवं आगे की कार्रवाई के लिए माननीय पश्चिमी जोनल बेंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 03/02/2025 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) इस कार्यालय को ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)) प्रदान करें। मामला 04/04/2025 को सूचीबद्ध है।

आपका विश्वासी,

अनुलग्नक: जैसा कि ऊपर दिया गया है

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

प्रति: -

1. क्षेत्रीय अधिकारी (मप्रनिबो),  
सिविल लाइन, नागपुर-440001
2. उप-क्षेत्रीय अधिकारी (मप्रनिबो),  
महल रोड, भंडारा-441904.

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक



39

केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/8/2025-LAW-RD-PUNE-RD (Pune)/ 992

Date: 05.03.2025

To

The Member Secretary,  
Maharashtra Pollution Control Board,  
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,  
Sion (E), Mumbai- 400022

Sub: Hon'ble NGT Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025"- reg.

Sir,

This has reference to the Hon'ble National Green Tribunal (NGT) Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025". The matter is related to the A massive explosion at the Ordnance Factory Bhandara (OFBA) near Nagpur, Maharashtra, has resulted in the death of at least eight workers and left five others injured. The blast occurred in a unit that manufactures low-temperature plastic explosives (LTPE), where 13 workers, including two apprentices.

Hon'ble NGT, Principal Bench, New Delhi vide order dated 03.02.2025 in the said Suo Motu matter, impleaded the Directorate of Industrial Safety and Health (DISH)-Maharashtra, Central Pollution Control Board (CPCB), Maharashtra Pollution Control Board (MPCB), Ministry of Environment, Forest and Climate Change of India (MoEF&CC), Munitions India Limited (MIL)-Pune and District Magistrate-Nagpur, as respondents to file their responses. The Original Application (OA) is transferred to the Hon'ble Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dated 03.02.2025 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any to this office (pratik.cpcb@gov.in). The matter is listed on 04/04/2025.

Yours Faithfully,

Encl.: As above

  
(PRATIK D. BHARNE)  
Regional Director

Copy to: -

1. Regional Officer (MPCB),  
Civil Line, Nagpur - 440001.
2. Sub-Regional Officer (MPCB)  
Mahal road, Bhandara-441904.

  
(PRATIK D. BHARNE)  
Regional Director



# 40

## केंद्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/08/2025-लॉ आरडी-पुणे-आरडी (पुणे)/ ११५

दिनांक: 05/03/2025

सेवा में,

सदस्य सचिव,  
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,  
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल,  
पीवीआर थिएटर के सामने,  
सायन (ई), मुंबई-400022

**विषय:** माननीय एनजीटी के मामले में ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) " दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत " के संबंध में;

महोदय,

यह माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत" का संदर्भ है। यह मामला महाराष्ट्र के नागपुर के पास ऑर्डिनेंस फैक्ट्री भंडारा (ओएफबीए) में हुए भीषण विस्फोट से जुड़ा है, जिसमें कम से कम आठ श्रमिकों की मौत हो गई और पांच अन्य घायल हो गए। विस्फोट कम तापमान वाले प्लास्टिक विस्फोटक (एलटीपीई) बनाने वाली एक इकाई में हुआ, जहां दो प्रशिक्षुओं सहित 13 कर्मचारी काम कर रहे थे।

माननीय एनजीटी, प्रधान पीठ, नई दिल्ली ने उक्त स्वतः संज्ञान मामले में दिनांक 03/02/2025 के आदेश के तहत औद्योगिक सुरक्षा और स्वास्थ्य निदेशालय (डीआईएसएच)-महाराष्ट्र, केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी), महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी), पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) म्यूनिशन्स इंडिया लिमिटेड (एमआईएल) -पुणे और जिला मजिस्ट्रेट-नागपुर को प्रतिवादी के रूप में अपनी प्रतिक्रिया देने के लिए बनाया है। मूल आवेदन (ओए) को उचित अवं आगे की कार्रवाई के लिए माननीय पश्चिमी जोनल बैंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 03/02/2025 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) इस कार्यालय को ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)) प्रदान करें। मामला 04/04/2025 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक

प्रति: -

1. क्षेत्रीय अधिकारी (मप्रनिबो),  
सिविल लाइन, नागपुर-440001
2. उप-क्षेत्रीय अधिकारी (मप्रनिबो),  
महल रोड, भंडारा-441904.

  
(प्रतीक दि. भरणे)  
क्षेत्रीय निदेशक



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/8/2025-LAW-RD-PUNE-RD (Pune)/ 994

Date: 05.03.2025

To

The Member Secretary,  
Maharashtra Pollution Control Board,  
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,  
Sion (E), Mumbai- 400022

Sub: Hon'ble NGT Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025" – reg.

Sir,

This has reference to the Hon'ble National Green Tribunal (NGT) Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025". The matter is related to the A massive explosion at the Ordnance Factory Bhandara (OFBA) near Nagpur, Maharashtra, has resulted in the death of at least eight workers and left five others injured. The blast occurred in a unit that manufactures low-temperature plastic explosives (LTPE), where 13 workers, including two apprentices.

Hon'ble NGT, Principal Bench, New Delhi vide order dated 03.02.2025 in the said Suo Motu matter, impleaded the Directorate of Industrial Safety and Health (DISH)-Maharashtra, Central Pollution Control Board (CPCB), Maharashtra Pollution Control Board (MPCB), Ministry of Environment, Forest and Climate Change of India (MoEF&CC), Munitions India Limited (MIL)-Pune and District Magistrate-Nagpur, as respondents to file their responses. The Original Application (OA) is transferred to the Hon'ble Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dated 03.02.2025 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any to this office (pratik.cpcb@gov.in). The matter is listed on 04/04/2025.

Yours Faithfully,

Encl.: As above

(PRATIK D. BHARNE)  
Regional Director

Copy to: -

1. Regional Officer (MPCB),  
Civil Line, Nagpur - 440001.
2. Sub-Regional Officer (MPCB)  
Mahal road, Bhandara-441904.

(PRATIK D. BHARNE)  
Regional Director

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**Fwd: ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत"/OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025"- reg.**

**Me** SHAILENDRA BANSAL <shailendra.cpcb@gov.in>  
Wed, 12 Mar 2025 10:22:40 AM +0530 •  
To "srobhandara" <srobhandara@mpcb.gov.in>, "ronagpur" <ronagpur@mpcb.gov.in>, "mpcbnagpur" <mpcbnagpur@mpcb.gov.in>  
Cc "Pratik Bharne" <pratik.cpcb@gov.in>, "NISHCHAL C" <nischal.cpcb@nic.in>

महोदय/Sir,

मुझे माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत" में सीपीसीबी आरडी पुणे पत्र दिनांक 05.03.2025 के संबंध में अनुगामी मेल का संदर्भ दोबारा देने का निर्देश दिया गया है।

I am directed again to refer the trailing mail regarding CPCB RD Pune letter dated 05.03.2025 in Hon'ble NGT Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025".

इस संबंध में, दोबारा अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) इस कार्यालय को ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)) प्रदान करें। मामला 04/04/2025 को सूचीबद्ध है।

In this regard, it is requested again to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any to this office ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)). The matter is listed on 04/04/2025.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal  
सहायक विधि अधिकारी / Assistant law Officer  
क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune  
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

==== Forwarded message =====

From: SHAILENDRA BANSAL <[shailendra.cpcb@gov.in](mailto:shailendra.cpcb@gov.in)>  
To: "srobhandara" <[srobhandara@mpcb.gov.in](mailto:srobhandara@mpcb.gov.in)>, "mpcbnagpur" <[mpcbnagpur@mpcb.gov.in](mailto:mpcbnagpur@mpcb.gov.in)>  
Cc: "ms" <[ms@mpcb.gov.in](mailto:ms@mpcb.gov.in)>, "Pratik Bharne" <[pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)>, "NISHCHAL C" <[nischal.cpcb@nic.in](mailto:nischal.cpcb@nic.in)>, "PRASOON GARGAVA" <[prasoon.cpcb@nic.in](mailto:prasoon.cpcb@nic.in)>, "Avanish Nath Tripathi" <[atripathi.cpcb@gov.in](mailto:atripathi.cpcb@gov.in)>, "Bandhu Kamal" <[kamalbandhu.cpcb@gov.in](mailto:kamalbandhu.cpcb@gov.in)>, "KRISHAN KUMAR GUPTA" <[kkgupta.cpcb@gov.in](mailto:kkgupta.cpcb@gov.in)>, "NGTZB, CPCB" <[ngtzb.cpcb@gov.in](mailto:ngtzb.cpcb@gov.in)>

43

Date: Thu, 06 Mar 2025 11:11:56 +0530

Subject: ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत"/OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025"- reg.

===== Forwarded message =====



महोदय/Sir,

मुझे माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 20/2025 (डब्ल्यूजेड) & ओए संख्या 56/2025 (पीबी) "दिनांक 25.01.2025 के टाइम्स ऑफ इंडिया में छपी "महाराष्ट्र आयुध इकाई में विस्फोट से फैक्ट्री की छत उड़ गई, 8 की मौत" के संबंध में सीपीसीबी आरडी पुणे पत्र दिनांक 05.03.2025 का संदर्भ देने का निर्देश दिया गया है। यह मामला महाराष्ट्र के नागपुर के पास ऑर्डिनेंस फैक्ट्री भंडारा (ओएफबीए) में हुए भीषण विस्फोट से जुड़ा है, जिसमें कम से कम आठ श्रमिकों की मौत हो गई और पांच अन्य घायल हो गए।

I am directed to refer to the CPCB RD Pune letter dated 05.03.2025 in Hon'ble NGT Matter in OA No. 20/2025(WZ) & OA No. 56/2025(PB) in re; News Item titled " Maharashtra ordnance unit blast blows away factory roof 8 killed" appearing in The Times of India dated 25.01.2025". The matter is related to the massive explosion at the Ordnance Factory Bhandara (OFBA) near Nagpur, Maharashtra, has resulted in the death of at least eight workers and left five others injured.

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) इस कार्यालय को ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)) प्रदान करें। मामला 04/04/2025 को सूचीबद्ध है।

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any to this office ([pratik.cpcb@gov.in](mailto:pratik.cpcb@gov.in)). The matter is listed on 04/04/2025.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal

सहायक विधि अधिकारी / Assistant law Officer

क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune

केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

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CPCB RD Pune letter dtd. 05.03.... .pdf

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